

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF TAX APPEAL (DIVISION BENCH) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	TXA/20/2017	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	
2	TXA/21/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
3	TXA/22/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
4	TXA/23/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
5	TXA/24/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
6	TXA/25/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	

7	TXA/27/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
8	TXA/28/2017	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
9	TXA/29/2017	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
10	TXA/30/2017	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
11	TXA/32/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
12	TXA/33/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
13	TXA/34/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3

14	TXA/35/2017	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
15	TXA/36/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
16	TXA/38/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	VANDA AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
17	TXA/39/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	VANDA AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
18	TXA/40/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	VANDA AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMITTED ON 15/06/2017 - SERVICE IS COMPLETE -
19	TXA/41/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	VANDA AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,		
20	TXA/42/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	VANDA AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	

21	TXA/47/2017	ADV. VINOJ K. DANIEL	RUKMINIRAMA STEEL ROLLINGS PVT. LTD., THR. ITS DIRECTOR, BHUPAL RAGHAVENDRA.,	ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1 MARGAO.,	ADV. SUSAN LINHARES FOR THE RESPONDENT	SERVICE IS COMPLETE - MEMO OF APPEARANCE FILED BY ADV. SUSAN LINHARES ON BEHALF OF RESPONDENT AND THE SAME IS PLACED IN MISC. FILE.
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WITH

CA/104/2017
IN
TXA/47/2017

ADV. VINOJ K. DANIEL

RUKMINIRAMA STEEL
ROLLINGS PVT. LTD., THR.
ITS DIRECTOR, BHUPAL
RAGHAVENDRA.,

ASSISTANT
COMMISSIONER OF
INCOME TAX, CIRCLE 1,
MARGAO.,

NOTICE ISSUED TO
RESPONDENT RETURNED
BACK UNSERVED STATING
THAT RESPONDENT
ALREADY LEFT THE
PREMISES MANY YEARS
BACK AND THE SAME FLAT
IS OCCUPIED BY SECURITY
OF FOMENTO COMPANY.
HENCE RESPONDENT IS
UNSERVED - IN VIEW OF
ORDER DTD.10/08/2018, TILL
DATE LIST OF THE APPEALS
WHICH NEED TO BE
WITHDRAWN IN VIEW OF
CIRCULAR IS NOT SUPPLIED
IN THE REGISTRY -
IN VIEW OF NOTING
DTD.14/06/2018, NOTICE
ISSUED TO RESPONDENT IS
UNSERVED (BEFORE
ADMISSION) - TILL DATE
STEPS NOT TAKEN TO SERVE
RESPONDENT HENCE
PLACED BEFORE THE
HON'BLE COURT FOR
ORDERS - MCA/846/2018 FOR
SUBSTITUTED SERVICE
THROUGH PUBLICATION IS
TAGGED TO THE FILE -
SERVICE BEFORE ADMISSION
IS COMPLETE -
PUBLICATION NOTICE
ISSUED TO THE RESPONDENT
- AFFIDAVIT OF SERVICE IN
R/O RESPONDENT
ALONGWITH NEWS PAPER
"THE NAVHIND TIMES" FILED
BY DY. COMMISSIONER OF
INCOME TAX -I(1) PANAJI
SAME IS KEPT IN MISC FILE -

23	TXA/146/2017	ADV. SAGAR B. RIVANKAR ADV. RAMA GAJANAN RIVANKAR ADV. S. R. RIVANKAR	GOA CARBON LTD.,	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1), PANAJI AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1 & 2	- SERVICE IS COMPLETE BEFORE ADMISSION - COMPILATION OF THE JUDGEMENTS NOT FILED AS PER ORDER DTD. 09.03.2018 PASSED BY THIS HON'BLE COURT - IN VIEW OF ORDER DTD.26/06/2018, COMPILATION OF JUDGMENT NOT FILED -
24	TXA/148/2017	ADV. SAGAR B. RIVANKAR ADV. RAMA GAJANAN RIVANKAR ADV. S. R. RIVANKAR	GOA CARBON LTD.,	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1), PANAJI AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1 & 2	- SERVICE IS COMPLETE BEFORE ADMISSION - COMPILATION OF THE JUDGEMENTS NOT FILED AS PER ORDER DTD. 09.03.2018 PASSED BY THIS HON'BLE COURT - IN VIEW OF ORDER DTD.26/06/2018, COMPILATION OF JUDGMENT NOT FILED -
25	TXA/149/2017	ADV. SAGAR B. RIVANKAR ADV. RAMA GAJANAN RIVANKAR ADV. S. R. RIVANKAR	GOA CARBON LTD.,	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1), PANAJI AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1 & 2	- COMPILATION OF THE JUDGEMENT NOT FILED AS PER ORDER DTD. 09.03.2018 PASSED BY THIS HON'BLE COURT - LIST OF JUDGMENT RELIED BY THE APPELLANT IS FILED AND THE SAME IS KEPT ALONGWITH THE FILE -

27	TXA/43/2018	ADV. AMIRA ABDUL RAZAQ	THE COMMISSIONER OF INCOME TAX, PANAJI.,	ZUARI GLOBAL LTD. (FORMERLY KNOWN AS ZUARI INDUSTRIES LTD.),.	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. PRILAM PREMANAND PHADTE FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT	MR. PRASHEEL AROLKAR, ADVOCATE FOR THE RESPONDENT - SERVICE IS COMPLETE - WAKALATNAMA FILED ON BEHALF OF RESPONDENT BY ADV. PRASHIL AROLKAR - IN VIEW OF ORDER DTD.10/08/2018, TILL DATE LIST OF THE APPEALS WHICH NEED TO BE WITHDRAWN IN VIEW OF CIRCULAR IS NOT SUPPLIED IN THE REGISTRY - IN VIEW OF ORDER DTD.02/07/2018 SERVICE ON THE RESPONDENT IS COMPLETE - ADV. P. AROLKAR FILED WAKALATNAMA ON BEHALF OF RESPONDENT - IN VIEW OF ORDER DTD.29/09/2018, MATTER IS PLACED 'FOR ADMISSION' AS PER CMIS BEFORE HON'BLE COURT -
28	TXA/62/2018	ADV. AMIRA ABDUL RAZAQ	THE COMMISSIONER OF INCOME TAX, PANAJI.,	ZUARI GLOBAL LTD., (FORMERLY KNOWN AS ZUARI INDUSTRIES LTD.),.	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SANKALP SINAI BHANGUI FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT	SERVICE IS COMPLETE - IN VIEW OF ORDER DTD.10/08/2018, TILL DATE LIST OF THE APPEALS WHICH NEED TO BE WITHDRAWN IN VIEW OF CIRCULAR IS NOT SUPPLIED IN THE REGISTRY - IN VIEW OF FARAD ENDORSEMENT DTD.25/09/2018, SERVICE IS COMPLETE BEFORE ADMISSION - IN VIEW OF ORDER DTD.29/09/2018, MATTER IS PLACED 'FOR ADMISSION' AS PER CMIS BEFORE HON'BLE COURT -

29	TXA/64/2018	ADV. AMIRA ABDUL RAZAQ	THE COMMISSIONER OF INCOME TAX, PANAJI.,	ZUARI GLOBAL LTD. (FORMELY KNOWN AS ZUARI INDUSTRIES LTD.),	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SANKALP SINAI BHANGUI FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT	SERVICE IS COMPLETE - IN VIEW OF ORDER DTD.10/08/2018, TILL DATE LIST OF THE APPEALS WHICH NEED TO BE WITHDRAWN IN VIEW OF CIRCULAR IS NOT SUPPLIED IN THE REGISTRY - IN VIEW OF FARAD ENDORSEMENT DTD.25/09/2018 - SERVICE IS COMPLETE BEFORE ADMISSION - IN VIEW OF ORDER DTD.29/09/2018, MATTER IS PLACED 'FOR ADMISSION' AS PER CMIS BEFORE HON'BLE COURT -
30	TXA/73/2018	ADV. SUSAN LINHARES	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ESMERALDA INVESTMENTS PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. MASHELKAR TANISHA AVINASH FOR RESPONDENT ADV. PADGAONKAR KISHAN C FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT	TXA/3/2019 IS TAGGED TO THE FILE - - AFFIDAVIT OF SERVICE NOT FILED - SERVICE IS COMPLETE -
	WITH TXA/3/2019	ADV. SUSAN LINHARES	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ESMERALDA INVESTMENTS PVT. LTD., (EARLIER KNOWN AS V. S. DEMPO HOLDINGS (P) LTD.),		SERVICE IS COMPLETE -
31	TXA/1/2019	ADV. AMIRA ABDUL RAZAQ	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	SHAMSUN MUKTAR SHAIKH.,	ADV. PARAG S RAO FOR RESPONDENT ADV. SANDHYA KUSHAWAHA FOR RESPONDENT ADV. RADHIKA S CANDOLCAR FOR RESPONDENT ADV. FEMY FERNANDES GOMES FOR RESPONDENT	- AFFIDAVIT OF SERVICE FILED STATING THAT "PRIVATE NOTICE HAS BEEN ISSUED BY COURIER SERVICE ON 24/01/2019 TOWARDS COMPLIANCE OF ORDER DTD.15/01/2019 ALONGWITH COPY OF COURIER RECEIPT & SAME IS KEPT IN MISC. FILE - SERVICE IS COMPLETE -
32	TXA/3/2019	ADV. SUSAN LINHARES	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ESMERALDA INVESTMENTS PVT. LTD., (EARLIER KNOWN AS V. S. DEMPO HOLDINGS (P) LTD.),		SERVICE IS COMPLETE -

33	TXA/11/2019	ADV. AMIRA ABDUL RAZAQ	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	MUKTAR SHAMSHUDDIN SHAIKH.,		-
	WITH					
	TXA/1/2019	ADV. AMIRA ABDUL RAZAQ	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	SHAMSUN MUKTAR SHAIKH.,	ADV. PARAG S RAO FOR RESPONDENT ADV. SANDHYA KUSHAWAHA FOR RESPONDENT ADV. RADHIKA S CANDOLCAR FOR RESPONDENT ADV. FEMY FERNANDES GOMES FOR RESPONDENT	- AFFIDAVIT OF SERVICE FILED STATING THAT "PRIVATE NOTICE HAS BEEN ISSUED BY COURIER SERVICE ON 24/01/2019 TOWARDS COMPLIANCE OF ORDER DTD.15/01/2019 ALONGWITH COPY OF COURIER RECEIPT & SAME IS KEPT IN MISC. FILE - SERVICE IS COMPLETE -
34	TXA/20/2019	ADV. AMIRA ABDUL RAZAQ	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	MUKTAR SHAMSHUDDIN SHAIKH.,		-
35	TXA/22/2019	ADV. AMIRA ABDUL RAZAQ	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ATLANTIS ENTERTAINMENTS.,	ADV. PARAG S RAO FOR RESPONDENT ADV. RESHMA KALE FOR RESPONDENT ADV. MAMTA BHANDARI FOR RESPONDENT ADV. SOWMYA DRAGO FOR RESPONDENT ADV. SANDHYA KUSHAWAHA FOR RESPONDENT ADV. RADHIKA S CANDOLCAR FOR RESPONDENT ADV. FEMY FERNANDES GOMES FOR RESPONDENT ADV. SHAMBHAVI PARAG RAO FOR RESPONDENT	-

36	TXA/23/2019	ADV. AMIRA ABDUL RAZAQ	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	SHAMSUN MUKTAR SHAIKH.,	ADV. PARAG S RAO FOR RESPONDENT ADV. SOWMYA KOKARE FOR RESPONDENT ADV. MAFIDA SHAIKH FOR RESPONDENT ADV. SANDHYA KUSHAWAHA FOR RESPONDENT ADV. SHAMBHAVI PARAG RAO FOR RESPONDENT	-
37	TXA/25/2019	ADV. AMIRA ABDUL RAZAQ	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	GOA COASTAL RESORTS AND RECREATION PVT. LTD.,	ADV. PARAG S RAO FOR RESPONDENT ADV. RESHMA KALE FOR RESPONDENT ADV. MAMTA BHANDARI FOR RESPONDENT ADV. SOWMYA DRAGO FOR RESPONDENT ADV. SANDHYA KUSHAWAHA FOR RESPONDENT ADV. RADHIKA S. CANDOLKAR FOR RESPONDENT ADV. FEMY FERNANDES GOMES FOR RESPONDENT ADV. SHAMBHAVI PARAG RAO FOR RESPONDENT	-

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

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